

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:617  
ANSWERED ON:16.08.2007  
OPENING OF MOBILE LABORATORIES  
Badiga Shri Ramakrishna

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Union Government has decided to provide more and more mobile laboratories to various States during the Eleventh Five Year Plan Period ;
- (b) if so, whether any assessment has been made as to how many laboratories are required in each State;
- (c) if so, the details thereof;
- (d) whether the State Government of Andhra Pradesh has sent a proposal to Union Government for opening up of 120 mobile laboratories to check adulteration of petroleum and other products;
- (e) if so, by when the request is received in the Ministry; and
- (f) the action taken in this regard?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) to (c): There are 92 mobile laboratories and 97 Static laboratories on all India basis under the control of the Public Sector Oil Marketing Companies (OMCs) namely, Indian Oil Corporation (IOC), Bharat Petroleum Corporation Limited (BPCL) and Hindustan Petroleum Corporation Limited (HPCL) to check adulteration in petroleum products. Even though mobile laboratories are stationed State-wise, however, in case of exigencies, the services of mobile laboratories situated in neighbouring States can also be utilized. IOC & BPC have no proposal to add new mobile labs in the country in near future, while HPCL has plans to add 3 mobile labs in the country.

(d) to (f): A proposal from the State Government of Andhra Pradesh was received in October, 2006 by the Ministry of Food, Consumer Affairs and Public Distribution for supply of 121 mobile laboratories for enforcing the law relating to Weight and Measures. This could not be considered by the Department of Consumer Affairs for want of scheme/budgetary provisions.